

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of September, 2021 (20.9.2021 to.24.9.2021)
(through video conference)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
24.9.2021 Friday At 10.30 A.M. Transmission Tariff.	1.	677/TT/2020	PGCIL	Petition for determination and truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset: 02 Nos. 400kV GIS line bays along-with 1 Nos 80MVAR switchable line reactor (with 400 ohm NGR) alongwith associated bay at Kishanganj GIS Sub-station associated with 400kV D/C (Quad) Kishanganj Dharbhanga 400kV D/C line (line under TBCB) under POWERGRID works associated with Transmission system strengthening in Indian System for transfer of power from new HEPs in Bhutan.
	2.	668/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019-24 tariff block for Transmission assets under Augmentation of transformation capacity in Southern Region.
	3.	12/TT/2021	PGCIL	Petition for determination of trued up Fees and Charges for 2014-19 block, Fees and Charges for the period 2019-24 block In respect of Assets (4 Nos) under Fibre Optic communication system in lieu of existing Unified Load Dispatch and Communication (ULDC) Microwave links scheme and for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block In respect of Assets (12 Nos) under Fibre Optic communication system in lieu of existing Unified Load Dispatch and Communication (ULDC) Microwave links scheme in Eastern Region.
	4.	359/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block in respect of Combined Assets associated with Baghpat GIS Sub-station under Northern Region System Strengthening Scheme XIX in Northern Region.
	5.	381/TT/2020	PGCIL	Petition for determination of truing up of Annual Fees and Charges for 2014-19 tariff block Fees and Charges for the period 2019-24 tariff block in respect of Combined Assets in respect of Fibre Optic communication system (847.124 km) in lieu of existing Unified Load Dispatch and Communication(ULDC) Microwave links in Northern region.
	6.	705/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for in respect of Asset -I: Central Sector Portion of 1030.426 km, Asset-II: Central sector portion of 2186.339 kms, Asset-III: BBMB portion of 208.438 km, Asset-IV: Central sector portion of 1646.039 km and Asset-V: BBMB portion of 2.35 kms under Establishment of Fibre Optic communication system in Northern region.
	7.	711/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset-I: New EMS/SCADA at SLDCs of UPPTCL, RRVPNL, DTL, HVPNL, BBMB, PSPTCL, HPSEBL and J&K PDD, Asset-II: New EMS/SCADA at SLDCs of UPPTCL and J&K PDD under Expansion and Replacement of existing SCADA/EMS System at SLDCs of Northern Region.
	8.	318/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for transmission assets under Transmission system associated with common system associated with Coastal Energen Private Limited and Ind-Bharat Power (Madras) Limited LTOA generation projects in Tuticorin area- Part-B in Southern

				Region.
	9.	692/TT/2020	PGCIL	Petition for determination of truing up of Charges for the period 2014-19 block, Fees and Charges for the period 2019-24 block for Unified Load Despatch and Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Southern Region.
	10.	681/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for transmission assets under Transmission system associated with North East-Northern/Western Inter Connector-I.
	11.	37/TT/2021	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for assets under Establishment of Fibre Optic Communication System under Master Communication Plan.
	12.	645/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset 1- OPGW link (242km) for 765 kV Sasan-Satna Ckt-1 under Central Sector, Asset 2- OPGW link (36km) for 220kV Indore-Pithampura (MPPTCL) under State Sector & Asset 3- OPGW link (336km) for Satna Gwalior Ckt-1 under Central Sector under Establishment of Fibre Optic Communication System under Master Communication Plan in Western Region.
	13.	731/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset 1- OPGW link for Betual -Khandwa under Central Sector, Asset 2: OPGW link (125km) for Mauda-Wardha under Central Sector, Asset 3: 6 no. OPGW link (92.66km) under State I Sector Asset 4A: 3 no. OPGW link (656.926km) under Central Sector, Asset 4B: OPGW link for Korba-Birsinghpur under Central Sector, Asset 5A: OPGW link (15.462km) for 400kV Xeldom-Madgaon under State sector , Asset 5B: OPGW link for 400kV Vapi Magarwada under Central Sector and Asset 6: 9 no. of OPGW link under State Sector- OPGW link (169km) for associated Establishment of Fibre Optic Communication System in Western Region under Master Communication Plan (Additional Requirement) tariff block 2014-19 period.
	14.	68/TT/2021	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2019 for Transmission Asset Replacement of existing 4 x 105 MVA, 400/220 KV, 1-Ph ICTs with 1x500 MVA, 400/220Kv, 3Ph ICT at Misa Sub-station under North eastern Region Strengthening Scheme-IV (NERSS-IV) in North-Eastern Region.
	15.	142/TT/2021	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 400kV D/C Mundra UMPP Bhuj (Triple Snowbird) Ckt -2 Transmission Line alongwith extension of 400kV Mundra UMPP Switchyard and 400kV Bhuj Pooling Station under Transmission System Strengthening Associated with Mundra UMPP (Part-B) in Western Region.
	16.	352/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block Inter-Regional System Strengthening Scheme in WR and NR (Part-B) in Northern Region and Western Region.
	17.	655/TT/2020	PGCIL	Petition for approval of true up of transmission tariff for 2014-19 and determination of tariff for Asset I 1x500 MVA, 765/400 kV Transformer as spare ICT at Agra Sub-station, Asset-II: 1X500 MVA, 765/400 kV Transformer as spare ICT at Fatehpur Sub-station, Asset-III: 765/400 kV,500 MVA, single phase Auto Transformer as spare ICT at Jhatikra Sub-station under Spare 765/400 kV Transformers for Northern Region.
	18.	73/TT/2021	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff-block for the assets of Transmission System for Phase-1 Generation projects in Orissa Part-C.
	19.	27/TT/2021	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Raipur Pooling Station Wardha 765 kV D/C second line with bay extension and equipment at 765 kV Raipur Pooling station &

				Wardha Sub-station under System Strengthening in Raipur - Wardha Corridor for IPP Projects in Chhattisgarh (IPP-F) in Western Region.
	20.	93/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block transmission system associated with System strengthening -XII in Southern Region.
	21.	5/RP/2020	KPTCL	Petition under Sections 94 and other applicable provisions of the Electricity Act, 2003 seeking review of the order dated 8.11.2019 in Petition No. 361/TT/2018

By order of the Commission
Sd/
(T.D. Pant)
Joint Chief (Legal)
22.9.2021